

174 <i>Written Answers to</i>		RAJYA SABHA		<i>Unstarred Questions</i>	
1	2	3	4	5	6
27.	Puducherry	72	72	288	-
28.	Punjab	1,246	944	905	907
29.	Rajasthan	2,822	9,440	12,102	450
30.	Sikkim	-	39	169	-
31.	TamilNadu	10,728	9,018	18,248	2,713
32.	Telangana	241	781	2,552	-
33.	Tripura	919	452	178	-
34.	Uttar Pradesh	7,109	6,861	5,921	2,368
35.	Uttrakhand	361	197	483	-
36.	West Bengal	14,148	20,329	15,137	1,429
GRAND TOTAL		88,351	1,05,786	1,19,987	17,823

Rajiv Awas Yojana in Maharashtra and Karnataka

2785. SHRI D.P. TRIPATHI:

SHRI B.K. HARIPRASAD:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of the achievements of Rajiv Awas Yojana (RAY) which concluded during 2014-15 in Maharashtra and Karnataka;

(b) whether Maharashtra and Karnataka have submitted their Slum Free City Plan of Action (SFCPoA) and Detailed Project Reports (DPRs);

(c) if so, the details thereof including the number of projects approved, cities included from each State and the funds approved/released so far; and

(d) whether certain percentage of RAY homes are earmarked for the Economically Weaker Sections and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) Under Rajiv Awas Yojana (RAY), a total of 23 projects for construction of 23,125 DUs with total project cost of ₹ 1,185 crore involving central share of ₹ 639 crore have been approved in Karnataka.

Central Share of ₹ 408 crore has been released to Karnataka under RAY till date. No project under RAY has been approved in Maharashtra.

(b) and (c) A total of 13 cities were included under RAY in Karnataka. State Government of Karnataka has submitted 08 Slum free City Plans of Action (SFPCoA) which have been received in the Ministry.

A total of 39 cities were included under RAY in Maharashtra. State Government of Maharashtra had submitted 07 DPRs and all the DPRs were returned to State Government for compliances. Ministry has not received any SFPCoA from State Government of Maharashtra under RAY.

(d) Houses under RAY projects are constructed for slum dwellers of the slums selected for redevelopment by State Government.

BSUP and IHSDP schemes

2786. KUMARI SELJA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the current status of Basic Service for Urban Poor (BSUP) scheme and Integrated Housing & Slum Development Programme (IHSDP);

(b) the details of works/projects sanctioned, completed and under progress under BSUP and IHSDP, State/UT-wise; and

(c) the funds allocated, released and utilized for the works/projects under BSUP and IHSDP project-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) to (c) Government has recently extended the Mission period of BSUP and IHSDP components of JNNURM upto 31.03.2017 for completing on-going works only in the case of projects sanctioned upto 31.03.2012.

A total of 1512 projects with a total project cost of ₹ 32,238.85 crores involving central share of ₹ 17,319.22 crores have been approved for construction/up-gradation of total 12,41,427 dwelling units (DUs) out of which 9,32,512 houses have been completed and 3,08,915 houses are under progress in BSUP scheme and IHSDP of JNNURM, as on 3rd August 2015.

State/UT-wise details of works/projects sanctioned, completed and under progress under BSUP and IHSDP are given in the Statement-I (See below).